## **CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)**

3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009 Court No. : 2 Dated :26-04-2023 Time : 10:30 AM CORAM: Hon'ble Sh. C. J. Mathew, Technical Member Hon'ble Sh. Ajay Sharma, Judicial Member SI APPEAL NO. APPELLANT .Vs. RESPONDENT REPRESENTATIVE REMA RKS No. **MISC. MATTERS** COMMISSIONER OF CUSTOMS KPS LEGAL/DR 1 C/MISC/85869/2022 CREATIVE ARTS Vs. NHAVA SHEVA C/87004/2019 Vs. COMMISSIONER OF CUSTOMS 2 C/MISC/85678/2022 GTPL HATHWAY LTD Paresh M.Dave/DR ADJUDICATION -MUMBAI C/87431/2019 C/MISC/85209/2023 SHREE CHAMUNDA Vs. COMMISSIONER OF CUSTOMS -Devraj Kansara 3 Advocate/DR ENTERPRISES MUMBAI ADJ C/87159/2021 Vs. COMMISSIONER OF CUSTOMS-Anil Balani/DR C/MISC/85106/2023 VIKRAM & CO 4 ADJUDICATION - MUMBAI C/87925/2022 5 C/EH/85267/2023 GLOBAL IMPEX Vs. COMMISSIONER OF CUSTOMS-FOCUS NHAVA SHEVA - III CONSULTANTS/DR C/85479/2023 C/EH/85268/2023 GLOBAL IMPEX Vs. COMMISSIONER OF CUSTOMS-FOCUS 6 NHAVA SHEVA - III CONSULTANTS/DR C/85480/2023 **REGULAR MATTERS** C/181/2009 Trinity Trading Vs. COMMISSIONER OF O.P. Khanduja/DR 7 Corporation CUSTOMS(IMPORT) -NHAVA SHEVA Vs. COMMISSIONER OF CUSTOMS 8 C/220/2009 Vaz Enterprises Economic Laws (IMPORT) MUMBAI Practices/DR 9 C/85254/2013 S. S. ENTERPRISES Vs. COMMISSIONER OF CUSTOMS-R.K. Jain & NHAVA SHEVA(EXPORT) Associates/DR Vs. COMMISSIONER OF CUSTOMS-10 C/85255/2013 SHATHAK AGARWAL R.K. Jain & NHAVA SHEVA(EXPORT) Associates/DR 11 C/85256/2013 PULAK AGARWAL Vs. COMMISSIONER OF CUSTOMS-R.K. Jain & NHAVA SHEVA(EXPORT) Associates/DR 12 C/85258/2013 VIJAY KUMAR GULATI Vs. COMMISSIONER OF CUSTOMS-R.K. Jain & NHAVA SHEVA(EXPORT) Associates/DR 13 C/85265/2013 GEETA GOYAL Vs. COMMISSIONER OF CUSTOMS- L. P. Asthana/DR NHAVA SHEVA(EXPORT) Vs. COMMISSIONER OF CUSTOMS- L. P. Asthana/DR 14 C/85266/2013 R. K. GOYAL NHAVA SHEVA(EXPORT) BRONZE LOGISTICS Vs. COMMISSIONER OF CUSTOMS- L. P. Asthana/DR 15 C/85272/2013 PVT. LTD. NHAVA SHEVA(EXPORT)

Contd ..... P-2/-

SI No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMA RKS
16	C/89810/2013	OIL & NATURAL GAS CORPORATION LTD.		COMMISSIONER OF CUSTOMS MUMBAI IMPORT-I	IP/DR	
17	C/MISC/86098/2022	MS PUMA SPORTS INDIA PVT LTD		COMMISSIONER OF CUSTOMS- MUMBAI ADJ	Vaish Associates/DR	
	C/85062/2018					
18	C/85527/2020	IFB INDUSTRIES LIMITED	. Vs.	THE COMMISSIONER OF CUSTOMS-NHAVA SHEVA - V	O.P. Khanduja/DR	
19	C/86939/2021	VINAYAK SHIPPING SERVICES		COMMISSIONER OF CUSTOMS - MUMBAI - GENERAL	N.S. Patel, Advocate/DR	
20	C/86085/2022	EAST SUN ELECTRONICS INDIA P LTD	. Vs.	COMMISSIONER OF CUSTOMS- NHAVA SHEVA - V	Lakshmi Kumaran & Sridharan/DR	

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Dy/Asst. Registrar (Appeal Bench)